

**IN THE COURT OF SHRI NITISH KUMAR SHARMA, MM-03,
 NORTH EAST DISTRICTS, KARK ARDOOMA COURTS, DELHI**

Cause List for 19.01.2021

APP	Sh. Shreyas Pragyan	9953607979	
Reader	Sh Neeraj Gupta	8130040228	readermm03ne@gmail.com
Ahlmad	Sh Santosh Kr	8527310689	
Astt. Ahlmad	Rishabh Gotra	7248757809	

PENDING APPLICATION

S No.	FIR No.	PS	U/S	Title	Purpose
1.	0589/2020	Shastri Park	379/356/34 IPC	St vs Yatender Kumar	Bail Bond
2.	621/2019	Shastri Park	392/394/397/411/ 34 IPC	St vs Rizwan	Bail Bond

FRESH APPLICATION

S No.	FIR No.	PS	U/S	Title	Purpose
1.	20/2021	Shastri Park	188/269/271/336/ 34 IPC & 25/27 Arms Act	St vs Deepak	Bail Application
2.	000963/20	Khajuri Khas	379 IPC	St vs Not known	Superdari (Mobile)
3.	308/2019	Gokalpuri	307/34 & 25/27 Arms Act	St vs Pawan @ Pahalwan & Ors.	Status Report (from IO/SHO)
4.	566/2019	Khajuri Khas	279/304A IPC	St vs Prem Shankar	Superdari (UP-14-CT-7971)
5.	529/2020	Shastri Park	356/379/411/34	St vs Shahnawaz	Jamatalashi
6.	96/2017	Gokalpuri	420/34 IPC	St vs Akber Ali & Ors.	Status Report (from IO/SHO)

FRESH COMPLAINT CASES

S No.	CIS No.	PS	U/S	Title	Purpose
1.					